## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/147/2016

NAME OF THE PETITIONER(S)

: M/s Avigo Trustee Company Pvt. Ltd. & another

NAME OF THE RESPONDENT(S)

: M/s G.E.T. Power Private Limited & 8 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) K. Gawtham Kumas Athiban Vijay A. K.

Columel for R1-3

a) L. Narazumla Varman

Coursel for Ry L. Naninh Vim Coursel for Relitioner Distribution

3) Adity Pinon:

## **ORDER**

Counsels for both the parties are present. Counsel for Petitioner submitted the arguments on the issue as to whether after passing of the winding up order dated 21.12.2016 by the Hon'ble High Court of Madras in the Company Petition No.302/2014, the petition under section 397 and 398 be revived. Counsel for Respondent is directed to place before this Bench the copy of the appeal filed before the Hon'ble High Court of Madras. Put up on 04.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

**MEMBER (JUDICIAL)** 

ghk